

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

35.

C.P. (IB)/163(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH

MEMBER (Technical)

MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES:

Solapur Janata Sahakari Bank Limited

Vs.

Shivaji Bhivaji Shinde Personal
Guarantor Of M/S Shetkari Sakhar
Karkhana (Chandrapuri) Limited

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. None present.
2. List this matter for hearing on **06.11.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)